

14

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 04.05.2018.

PRESENT: 1. Hon'ble member (J) Shri Rajeswara Rao Vittanala,

| CP/CA No | Purpose | Section | Name of Petitioner | Petitioner Advocate | Name of Respondent | Respondent Advocate |
|----------------------|--|---------|-----------------------------------|---------------------|--------------------|---------------------|
| CP No 255/BB/2018 | For compliance of office objections Raised by registry | 252(3) | M/s Vishnusai Infra Pvt Ltd | Vinay BL PCS | ROC | |

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

None appears for the petitioner. Representative from ROC office requested three weeks'time.

Post the case for hearing on 18.06.2018.

MEMBER (J)